

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P. No.214/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th July, 2017, 10.30 A.M

Name of the Company		P.S. Plywood Products Pvt. Ltd.  (Amalgamation)		
SI.	Name & Designa	tion of Authorized	Appearing on behalf	Signature with date
No.	Representative (IN CAPITAL LETTERS)		of	,

Anidom fleikhonger, Adu.

Raja Sarkan, Adu

Anforta Baha, Adu

Anpolicants.

Binnanda Boso. Adu

Scoarvance Laka, Adu

Scoarvance Laka, Adu

Pag Sarka. 19/07/2017

## 19-07-2017 – CP No. 214/KB/2017 – PS Plywood Products Pvt. Ltd. (Amalgamation)

## ORDER

The Ld. Lawyer on behalf of the petitioner/applicant is present.

The Ld. Lawyer of the petitioner/applicant has submitted a consent letter of the proposed Chairperson of the meeting as well as of the scrutinizer and also the 'No objection' of both the Companies i.e. the Transferor and the Transferee Company with regard to appointment of the Chairperson of the meeting as well as the scrutinizer.

The Order is reserved.

SA/MANORAMA KUMARI
MEMBER(J)